

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

I.A. No. 249 of 2020

IN

Company Appeal (AT) No. 86 of 2019

IN THE MATTER OF:

**Shriram Chits (Karnataka) Pvt.
Ltd. & Ors.**

...Appellants

Versus

Registrar of Co-operative Societies & Chits

...Respondent

Present:

For Appellants : Ms. Pooja Mehra Saigal, Advocate

O R D E R

20.01.2020 Post this matter 'for orders' alongwith original records on

24th January, 2020 at 10.30 A.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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